

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 07.03.2019

ORDER NO. 51 of 2019

Hon'ble President is pleased to partially modify the roster order no. 44 of 2019 for CESTAT, New Delhi constituting Division Bench for hearing part-heard matters/Misc applications as follows:-

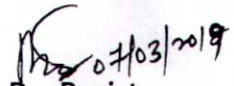
1. On **12/03/2019 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matters:-
ST/55445/2014
ST/53650/2014
2. On **15/03/2019 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following Misc application:-
ST/Misc/50979-981/18, ST/51011-12/2015, ST/54141/2015
3. On **15/03/2019 afternoon** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta will hear the following part heard matter after the hearing of matters in Sl. No. 2 above is over:-
E/50118/2017

Note: There will be no adjournment of any part heard matters. In case any Member is on leave on any date the Part-heard matter will get adjourned and the next date may be obtained from the website.

By order,

(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar